

Demand and Availability of Petro-Chemicals pesticides and Chemicals

600. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a wide gap between the demand and availability of petro-chemicals, pesticides and chemicals;

(b) if so, the steps taken to bridge the gap;

(c) whether Government are aware of the rise in the demand of these products in the coming years;

(d) if so, whether the anticipated demand has been taken into consideration while formulating any policy in the matter; and

(e) the details thereof?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a), (c) and (d). Yes Sir, but it is mainly in the field of petrochemicals.

(b) and (e). As a short term measure, deficits are being allowed to be covered through imports.

By way of long term solution to the problem, additional capacities for the manufacture of these products have been approved and are in the process of being established.

Execution of Power Projects with Asian Development Bank Loan

601. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to take the Asian Development Bank loan for

the execution of some power projects:

(b) if so, the names of those projects;

(c) the amount of loan expected to be obtained for those projects; and

(d) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI): (a) to (d). Each year the Government of India poses a pipeline of projects, including power projects, to the Asian Development Bank (ADB) for assistance. The Unchahar Extension Thermal Power Project in Uttar Pradesh and the North Madras Thermal Power Project in Tamil Nadu have been posed to the A.D.B. for financial assistance.

The amount of loan expected to be obtained for these projects is indeterminate at present, since this would, inter alia, depend upon the processing by the Bank and the availability of funds with and for the fiscal year.

Public Sector Undertakings in Kerala

602. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of INDUSTRY be pleased to state:

(a) the names of public sector undertakings in Kerala;

(b) the profit/loss earned by each public sector undertaking in Kerala during 1986-87 and 1987-88 respectively;

(c) whether there are any pending proposals for setting up public sector units in Kerala; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI